

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-05/2007/5109/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nagen Senabaya Deori,  
District & Sessions Judge,  
Majuli.

Dated Guwahati the 9<sup>th</sup> June, 2023

Sub: **Casual leave.**

Ref:- Your letter No. JJA(M) 1719/23 dtd. 08.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.06.2023 and 09.06.2023 with station leave permission, w.e.f 08.06.2023 till the morning of 12.06.2023**, as prayed for.

The Chief Judicial Magistrate, Majuli shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-05/2007/5110/A, dated** , 09-06-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**